(b) Annual Accounts of the Central Wakf Council, New Delhi, for the year 1990-91, and the Audit Report thereon.

Papers Laid

- (c) Review by Government on the working of the above Council.
- (d) Statements giving reasons for the delay in laying the papers mentioned at (I) to (IV) above [Placed in Library. See No. LT-1945/92].

I. Report arid Accounts (1990-91) of the National Projects Construction Cor poratfen Limited, New Delhi and related papers.

II. Memorandum of Understanding (1991-92) between the Ministry of Water Resources and the National Projects Con struction Corporation Limited.

THE MINISTER OF WATER RES-OURCES (SHRI VIDYA CHARAN SHUKLA): Madam, 1 lay on the Table—

I. (1) A copy each (in English arid Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Thirty-fourth Annual Report and Accounts of the National Projects Construction Corpoiation Limited, New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. LT-1847/92].

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Water Resources) and the National Projects Construction Corporation Limited, for the year 1991-92. [Placed in Library *See* No. LT-1754/92].

Memoranda of Understanding (1991-92) between the Ministry of Steel and (i) the Metal Scrap Trade Corporation Limited and (ii) the Ferro Scrap Nigain Limited.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): Madam, I lay on the Table a copy each (in English and Hindi) of following papers :—

I. Memorandum of Understanding bet ween the Government of India (Ministry of Steel) and the Metal Scrap Trade Cor poration Limited, for the year 1991-92. [Placed in Library. *See* No. LT-1946/92].

II. Memorandum of Understanding between the Government of India (Ministry of Steel) and the Ferro Scrap Nigam Limited, for the year 1991-92. [Placed in Library. *See* No. LT-1947/92].

## Report of the Comptroller and Auditor General of India relating to N.T.C. (Andhra Pradesh, Karnataka, Kerala and Mahe).

SHRI M. M. JACOB : Madam, On behalf of SHRI ASHOK GEHL0T,I lay on the Table, under clause (1) of article" 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India—Union Government—[No. 10 (Commercial) of 1991] relating to National Textile Corporation (Andhra Pradesh, Karnataka, Kerala and Mahe) [Placed in Library. *See* No. LT-1966/92].

1. Report and Accounts (1990-91) of the Food Corporation of India, New Delhi and related papers.

II. Food Corporation of India (Contributory Provident Fund) (First Amendment) Regulations, 1992.

SHRI M. M. JACOB: Madam, On behalf of SHRI TARUN GOGOI, I lay on the-Table—

I.(1) A copy each (in English and Hindi) of the following papers, under sub-section

(2) of section 35 of the Food Corporations Act, 1964:—

- (i) Annual Report and Accounts of the Food Corporation of India, New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts.
- (ii) Review by Government of the working of the above Corporation. [Placed in Library. See No. LT-1856/921.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

II. A copy (in English and Hindi) of the Food Corporation of India Notification No. E.P. 41/2/87, dated the 20th February, 1992, publishing the Food Corporation of India (Contributory Provident Fund) (First Amendment) Regulations, 1992, under subsection (5) of section 45 of the Food Corporations Act, 1964. [Placed in Library. *See* No. LT-1894/92].

I. Report and Accounts (1990-91) of the National Institute of Public Co-opera tion and Child Development, New Delhi and related papers,

II. Notifications of the Ministry of Human Resource Development (Depart ment of Women and Child Development).

KUMARI MAMATA BANERJEE: Madam, 1 lay on the Table—

I. A copy each (in English and Hindi) of the following papers :—

- (i) Annual Report and Accounts of the National Institute of Public Corporation and Child Development, New Delhi, for the year 1990-91, together with the Audit Report on the Accounts.
- (ii) Review by Government on the working of the above Institute.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library *See* No. LT-1897/92].

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Women and Child Development). under sub-section (3) of section 17 of the National Commission for Women Act, 1990:—

(1) G.S.R. No. 74(E) dated the 31st January, 1992, publishing the National Commission for Women (Salaries and Allowances and Conditions of Service of Chairperson and Members) Rules, 1992.

(2) G.S.R. No. 118(E) dated the 21st February, 1992, publishing the National Commission for Women (Allowances Payable to Co-opted Members) Rules, 1992. [Placed in Library. *See* No. LT-1896/92].

## Report and Accounts (1990-91) of the Indian Council of Agricultural Research, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA): Madan, I lay on the Table a copy each (in English and Hindi) of the following papers :—

- (i) Annual Report of the Indian Council of Agricultural Research, New Delhi, for the year 1990-91.
- (ii) Annual Accounts of the Indian Council of Agricultural Research, New Delhi, for the year 1990-91 and the Audit Report thereon.
- (iii) Statement giving reasons for the delay in laying the papers mentioned (i) to (ii) above. [Placed in Library *See* No. LT 1778/92].

Report of the Comptroller and Auditor General of India relating to Hindustan Insecticides Limited.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): Madam, I lay on the Table, under clause (!) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of Comptroller and Auditor General of India—Union Government—[No. 12